

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:6793  
ANSWERED ON:10.05.2002  
EXPERT COMMITTEE ON IDENTIFICATION OF JOBS FOR DISABLED  
SULTAN SALAHUDDIN OWASI

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Expert Committee on identification of jobs for persons with disabilities constituted a sub-committee each for three categories of disabilities which are provided under section 33 of Persons with Disabilities (Equal Opportunities, Protection of Rights and full Participation) Act, 1995;
- (b) if so, whether the said sub-committees have submitted its report to the Government;
- (c) if so, the detailed recommendations made by the Committee;
- (d) whether the disabled persons are not getting jobs in Government services as per their share;
- (e) if so, the reasons therefor and instruction issued by the Government to its Departments and State Governments in this regard;
- (f) the total fund provided by the Government under the scheme Viklang Vandhu Scheme to different States and the funds utilized during each of the last three years; and
- (g) the steps taken or being taken by the Government to give due participation to disabled in the Government services?

**Answer**

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (DR. SATYANARAYAN JATIYA)

- (a),(b)&(c) Yes, Sir. The Expert Committee has reviewed the identification of posts done in 1986 and over 1900 posts have been identified as suitable for persons with different disabilities. The report of the Expert Committee has been accepted and fresh list of identified posts has been notified on 30.6.2001.
- (d)&(e) Representation in identified posts for persons with disabilities in various Ministries/Departments is in excess of 3% in all groups.
- (f) Financial assistance is provided under the National Fund for People with Disabilities to voluntary organizations for undertaking training programmes for Vikalang Bandhus. The amount released to the organizations; is nil in 1999-2000; Rs.1.60 lakhs in 2000-2001 and Rs.81.94 lakhs in 2001-2002.
- (g) Special drives for filling up the vacancies reserved for persons with disabilities are undertaken by the recruitment agencies from time to time. Besides, all the Ministries/Departments have been requested to furnish a certificate to the recruiting agencies that the policy relating to 3% reservation for persons with disabilities has been taken care of.